

**District Court, Solapur Recruitment 2018**

**Approved Select/Wait List for the post of  
Stenographers (L.G.)**

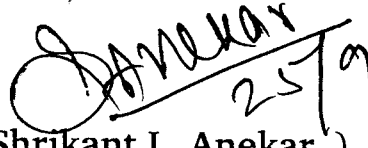
<u>Sr. No.</u>	<u>Application ID</u>	<u>Name of the Candidate</u>
01)	DCR138643 /	Ahemad Ghudubhai Shaikh
02)	DCR231412 /	Sushama Timappa Satalolu
03)	DCR166138 /	Tushar Bhimashankar Zalake
04)	DCR242225 /	Annapurna Pramod Hipparagi
05)	DCR200720 /	Ajay Suresh Bakale
06)	DCR98428 /	Amruta Babu Sandrok
07)	DCR160159 /	Archana Shridhar Magnur
08)	DCR168581 /	Shivkumar Kashinath Torane
09)	DCR166941 /	Sandeep Somshekhar Patne
10)	DCR206221 /	Meenakshi Pramod Gheradi
11)	DCR175365 /	Pooja Rajendra Khare
12)	DCR200795 /	Pratiksha Dattatraya Phutane
13)	DCR210727 /	Sameena Murtuz Shaikh
14)	DCR313720 /	Abdulkadar Bandagi Shaikh
15)	DCR134744 /	Bali Bhujang Salvade
16)	DCR206286 /	Revansiddheshwar Irayya Hiremath
17)	DCR438210 /	Shashikant Baburao Birajdar
18)	DCR94930 /	Netaji Bharat Labade
19)	DCR666287 /	Vishwas Ram Mane
20)	DCR29362 /	Kiran Narsing Lokhande

**: NOTE :**

01. The above Select/Wait List is valid only for the period of two years from the date of notification i.e. from today.
02. The appointment of the above candidates shall be subject to the following conditions :-

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- (a) Appointment of candidates will be on ad-hoc basis.
- (b) The candidates (except the candidates at Sr.no.1 & 2, will have to pass the requisite (Marathi / English) Dictation and Typing Tests) tests afresh within a period of one year from the date of their appointment.
- (c) On appointment, the candidate shall have to give undertaking to the effect that his/her appointment is on ad-hoc basis and he/she will be discharged from the service if he/she fails to clear the requisite tests as mentioned in condition (b) within a period of one year from the date of his/her appointment.

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( Shrikant L. Anekar )

Principal District and Sessions Judge,  
Solapur

Date : 25/09/2018

Place : Solapur

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